

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) 79/NCLT/AHM/2017
With CA(CAA) No. 43/NCLT/AHM/2017**

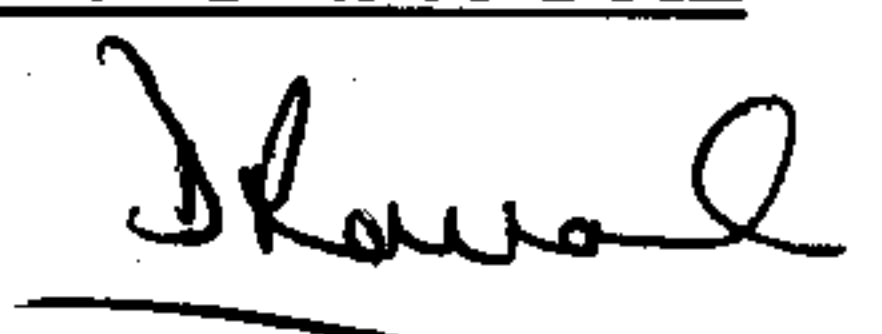
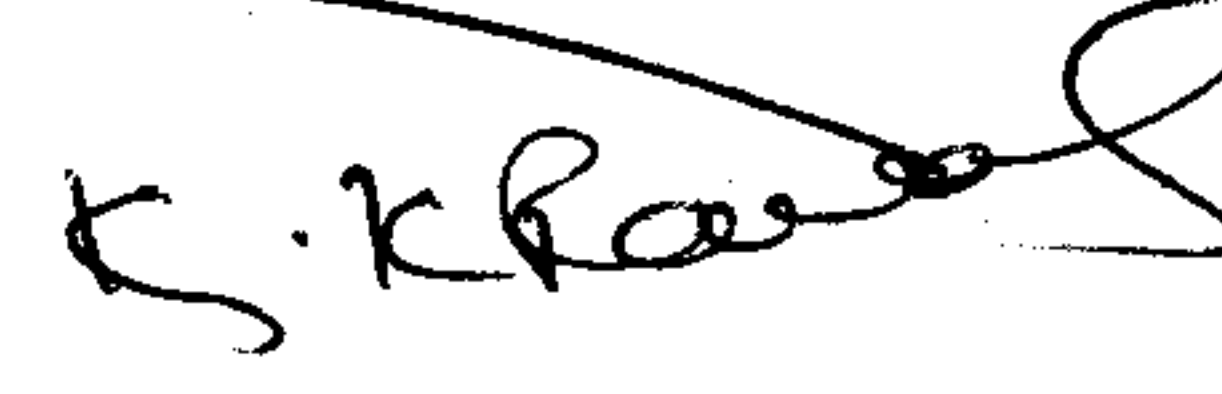
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

Name of the Company: Enrich Steels Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dharmistha Rayal	Advocate	Petitioner	
2	KALPANA RAYAL	Advocate	Petitioner	

ORDER

Learned Advocate Ms. Dharmistha Rayal with Learned Advocate Ms. Kalpana Rayal present for Petitioner.

At request of Learned Counsel for petitioner.

List the matter on 10.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of August, 2017.